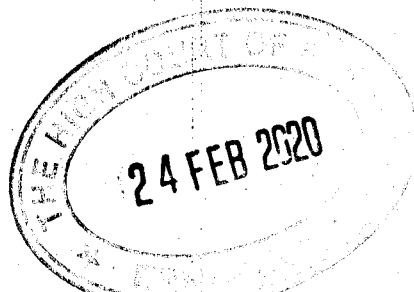


0015891



**THE HIGH COURT OF KERALA**

**PROCEEDINGS**

Kochi : 682 031

Dated : 14.02.2020

High Court Establishment- General Provident Fund (GPF)-Revision of Upper Monetary Limit for various categories of sanctioning authorities for sanctioning Non -Refundable Withdrawal (NRW) /Conversion of Temporary Advance(TA) to Non -Refundable Withdrawal -delegation of powers to officers to sanction on the basis of monetary limit-modified - orders issued.

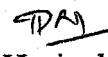
- Read:** 1. High Court Order No. GIII(1)-60259/2017 dated 05/10/2017.  
2. G.O.(P) No.37/2019/Fin. dated 30/03/2019.  
3. G.O.(P) No.9/2019/Fin. dated 12/02/2019.  
4. G.O(Rt)No.8490/2016/Fin. dated 27/10/2016  
5. High Court Order No. A1-111314/16/A5(1) dated 14/09/2017.  
6. High Court Order No. GIII(1) 67637/2019 dated 07.09.2019  
7. High Court Order No. A5-44166/2019(2) dated 05.02.2020

ORDER NO. GIII(1) 67637/2019

In view of the modification of the High Court Proceedings read (5) and (7) above, the delegated power under the serial Number 3 in the High Court Proceedings read (6), the power to sanction Non -Refundable Withdrawal (NRW) /Conversion of Temporary Advance(TA) to Non -Refundable Withdrawal, is modified to the following extent.

Sl.No	Sanctioning Authority	Category Of Applicants	Upper Monetary Limit
3	The Registrar (Finance)	Officers in the rank of Joint Registrar including DDO	No monetary limit

(By Order)

  
K. Haripal

Registrar General

87100  
To

The Principal Secretary, Finance (Provident Fund) Department  
Thiruvananthapuram.  
The Accountant General (A&E), Kerala, Thiruvananthapuram.  
The Accountant General (A&E), Kerala, Branch Office,  
Ernakulam, Kochi-17  
The Senior Deputy Accountant General, Gazetted Audit  
Department, Thiruvananthapuram.  
The Sub Treasury Officer, Ernakulam.

With  
C/L

(P.T.O)

The Director of the Kerala Judicial Academy, High Court.  
The Additional Director of the Kerala Judicial Academy, High Court.  
The Additional Registrar (General Administration), High Court.  
The Joint Registrars, High Court.  
The Deputy Registrars, High Court.  
The Deputy Director of the Kerala Judicial Academy, High Court.  
The Finance Officer, High Court  
The Public Relations Officer and Protocol Officer, High Court.  
The Private Secretary to the Chief Justice, High Court.  
The Assistant Director of the Kerala Judicial Academy, High Court.  
The Assistant Registrars and the Chief Librarian, High Court.  
The Private Secretaries to Judges, High Court. fgdgdfgdf  
The Personal Assistant and Additional Personal Assistant to the  
Chief Justice, High Court.  
The Accounts Officer, High Court.  
The Additional Public Relations Officer, High Court.  
The Security Officer, High Court.  
The Superintendent of vehicles, High Court.  
All Sections, High Court.  
The Confidential Assistants to the Registrars, High Court.  
The Civil Sergeant, High Court.  
The IT Section, High Court, (for publishing in the High Court Website),  
The Administrative Records Section, High Court.  
The File/Stock file.